

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA No. 8 of 2014  
in DFR No. 2676 of 2013**

**Dated : 2<sup>nd</sup> January, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

**Pushendra Surana**

**... Appellant(s)**

**Versus**

**Central Electricity Regulatory  
Commission & Ors.**

**.... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Salim A. Inamdar  
Mr. Parinay D. Shah  
Counsel for the Respondent (s) : Mr. Amit Kapur  
Mr. Apoorva Misra for R.2**

**ORDER**

**IA No. 8 of 2014  
(Appl. for leave to file Appeal)**

Issue notice. Mr. Amit Kapur, the learned counsel takes notice on behalf of Respondent No.2. Notice be issued to the other Respondents returnable on 22.01.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **22.01.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**